



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION No. 497/2024

IN THE MATTER OF: News item titled "Impact of Pharmaceutical toxicity on the environment and its regulatory aspects" appearing in Current Science dated 25.02.2024.

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 58 ARUNACHAL PRADESH
STATE POLLUTION CONTROL BOARD IN COMPLIANCE OF ORDER DATED
06/05/2024.**

1. I, Mrs. Koj Rinya, IFS daughter of Late Koj Tajang, aged about 44 years working as Member Secretary, Arunachal Pradesh State Pollution Control Board, and am duly authorized by competent authority to make this reply on behalf of the Respondent No-58, Arunachal Pradesh State Pollution Control Board, and here by solemnly state and affirm as follows :-
2. That I have gone through the orders dated 06/05/2024 passed by Hon'ble NGT and understood the contents there in. I have been duly authorized by the competent authority to swear this affidavit on behalf of Respondent No-58. Further, it is stated that I have gone through the relevant files and records.
3. The present Affidavit is being filed in pursuance and compliance of the direction issued by this Hon'ble Tribunal in its order dated 06.05.2024 whereby, the Para wise replies are as below:

Reply on Merits :

- Para No.:1 : This para is not related to the answering respondent, hence no comments.
- Para No.:2 : There is no pharmaceutical industry in the State of Arunachal Pradesh. However, the Arunachal Pradesh State Pollution Control Board (APSPCB) has issued

[Signature]
Judicial Magistrate 1st Class
A.P. Civil Secretariat
Itanagar

[Signature]
Member Secretary
SPCB, Naharlagun



authorization to 424 Health Care Facilities (HCFs) under Biomedical Waste Management Rules 2016. All the biomedical wastes are handled accordingly.

- Para No.:3 : This para is not related to the answering respondent, hence no comments
- Para No.:4 : The HCFs has installed Effluent Treatment Plant (ETPs)/Sewage Treatment Plants (STPs) in their units for treatment of wastewater generated.
- Para No.:5 : The HCFs has installed Effluent Treatment Plant (ETPs)/Sewage Treatment Plants (STPs) in their units for treatment of wastewater generated.
- Para No.:6 : This para is not related to the answering respondent, hence no comments.
- Para No.:7 : This para is not related to the answering respondent, hence no comments.
- Para No.:8 : There is no pharmaceutical industry in the State of Arunachal Pradesh, hence no comment.
- Para No.:9 : This para is not related to the answering respondent, hence no comments.
- Para No.:10 : This para is not related to the answering respondent, hence no comments.
- Para No.:11 : This para is not related to the answering respondent, hence no comments.

That the statements made in foregoing paragraphs are true to my knowledge and belief.

Executed before me.

[Signature]
Judicial Magistrate 1st Class
A.P. Civil Secretariat
Itanagar

[Signature]
 Member Secretary
 Arunachal Pradesh SPCB

Member Secretary
 AP, PCB, Naharlagun